NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1481/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES:

CHT (India) Pvt. Ltd.

V/s.

Bombay Rayon Fashions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

SIGNATURE

Devani Aerfroc

ORDER

CP No. 1481/I&BP/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 11.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)